COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL No. 106 of 2016 APPEAL No. 17 of 2015 & APPEAL No. 18 of 2015

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL No. 106 of 2016

In the matter of:

M/s Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. C. K. Rai and

Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Mr. Rajiv Shankar Dvivedi for R.3

Ms. Divya Chaturvedi for R.4

APPEAL No. 17 of 2015 & APPEAL No. 18 of 2015

In the matter of:

M/s Green Energy Association ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. C. K. Rai and

Mr. Umesh Prasad for R.1

Mr. Jasmeet Singh Mr. Naman Joshi Mr. Rusheet J.Saluja Mr. N.Shrivastava

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on **20.07.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt